

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 2**

TP/MP/ 36 of 2019 [TP/MP/ 111 of 2016 in (CP 79 of 2015)]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2021**

Name of the Company:

Rajiv Nahar & Ors

V/s

Aeon Housing Pvt Ltd & ors

Section:

397-398 of the Companies Act, 2013

ORDER

Learned Lawyer Ms. Vaishnavi Pariwal appeared for the Petitioner.


No one appeared for the Respondent.

Learned Lawyer for the Petitioner requesting some time on the ground that there is some bereavement in the family of the Petitioner, hence, instructions could not be obtained.

The request is allowed.

List the matter on 25.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 25th day of February, 2021.